

ITEM NO.1615

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No.3512/2024

SUCHITRA KRISHNA

Petitioner(s)

VERSUS

SANDEEP KRISHNA

Respondent(s)

(FOR ADMISSION
IA No. 301965/2024 - EX-PARTE STAY)

Date : 06-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Dushyant Parashar, AOR
Mr. Bhaskar Cheema, Adv.
Mr. J. Prasanna, Adv.
Mr. Manu Parashar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the petitioner.
2. Issue notice, returnable in four weeks.
3. In the meanwhile, there shall be stay of further proceedings in Original (Matrimonial) Suit No.411 of 2024, titled as "Sandeep Krishna Vs. Suchitra Krishna", pending before the Ld. Principal Judge, Family Court at Deoghar, Jharkhand.

(VIJAY KUMAR)
COURT MASTER (SH)

(VEENA RANI NAGPAL)
BRANCH OFFICER